

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) Remission has been ordered in 2579 cases. The Tehsil-wise break-up is as follows:—

1. Rangat	864
2. Mayabunder	564
3. Diglipur	904
4. Port Blair	247

(b) The individual loanees whose loans have been remitted have not yet been informed on account of certain formalities to be completed. Directions have, however, been issued to the effect that individual loanees should be informed separately and formally.

**Surrender of Plan Amount for 1979-80  
by Andaman & Nicobar**

2675. SHRI MANORANJAN BHAKTA: Will the Minister of HOME AFFAIRS be pleased to state what was the total plan amount surrendered by the Andaman and Nicobar Administration for the year 1979-80 sector-wise in details and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): Rupees 7,45,39,000 were surrendered during 1979-80. The details and reasons therefor are given in the Statement attached.

**Statement**

Sector	Amount (Rs. in thousands)	Reasons
<i>I. Agriculture and Allied Services :</i>		
Agriculture . . . . .	14,68	Provision in Budget Estimates 1979-80 had been made on <i>ad-hoc</i> basis. Therefore, the sanctioned grant was more than the actual requirement.
Animal Husbandry . . . . .	24,24	Non-creation of posts, non-purchase of equipments and non-receipt of stores.
Fisheries . . . . .	20,05	Non-filling up of vacant posts, non-availability of certain stores in the local market, non-receipt of two mechanised boats for which orders have been placed with D. G. S. & D.
Forests . . . . .	1,00,38	Due to non-undertaking of field work for survey and mapping under the scheme 'Survey demarcation and Settlement of Forest Areas' which had been entrusted to the Survey of India but they had expressed their inability to take up that work during 1979-80. Construction of building work which had been entrusted to the P. W. D. could not be completed, and construction of buildings in North Andaman and Great Nicobar could not be taken up for want of allotment of land by the Revenue Department. Provision in Budget Estimates 1979-80 for 'Nature Conservation' had been made on an <i>ad-hoc</i> basis. Therefore provision surplus to requirement has been surrendered. The Forest Development Corporation for whom

Sector	Amount (Rs. in Thousands)	Reasons
		the provision for payment of equity share capital was kept had informed that they did not require the funds as they could not procure the capital equipment required for timber harvesting during the year.
Community Development . . . . .	3,60	Provision was made on an <i>ad-hoc</i> basis in excess of requirement.
	<u>1,62,93</u>	
<b>II. Co-operation</b>	2,94	Due to non-filling up of the posts envisaged and non-purchase of office machines and furniture.
<b>III. Power.</b>	54,66	Due to non supply of machines, transformers and equipment by the D. G. S. & D and non-supply of generating sets and non-adjustment of cost of materials already indented.
<b>IV. Village and Small Industries.</b>	4,53	Non-availability of building material
<b>V. Transport and Communication.</b>		
Road Transport . . . . .	2,25	Non receipt of stores for which orders have already been placed with the D. G. S. & D
Port, Light houses and Shipping . . . . .	4,24,70	Funds under 'Ports' (harbour facilities) were surrendered due to non-finalisation of tender by D. G. S. & D. for various types of vessels non-receipt of debit memos for guarantee payment of the Vessels and non-delivery of Vessels by the firm. Similarly funds under 'Shipping' (Purchase of Ships for inter-island services) were surrendered because tenders for purchase of plants and machinery, cargo-cum-passenger Vessels, One landing ferry, One type vessel, one hospital-cum-banking ship were not finalised by D. G. S. & D and Construction of heavy duty motor launch could not be completed.
	<u>4,26,95</u>	
<b>VI. Social and Community Services :</b>		
Education . . . . .	31,50	The provision existing in the sanctioned budget estimates had been made on an <i>ad-hoc</i> basis and therefore, the funds were surplus to actual requirements.

Sector	Amount (Rs. in thousands)	Reasons
Medical . . . . .	3,92	31,50 The provision existing in the sa- tioned budget estimate, had, been made on <i>ad-hoc</i> basis, and, therefore, the funds were surplus to actual requirements.
	35,42	
VII. General Services.	57,91	Do.
GRAND TOTAL	7,45,39	

**Filling up of vacant posts in Andaman and Nicobar**

2676. SHRI MANORANJAN BHAKTA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) how many posts are lying vacant in the Union Territory of Andaman and Nicobar Islands Administration, Department-wise, and the reasons for not filling such posts; and

(b) whether the Andaman & Nicobar Administration propose to fill up the said vacant posts and if so, when?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) A statement is attached.

(b) The Administration are making vigorous efforts to fill up these vacant posts as early as possible either through U.P.S.C. or from the open market as the case may be.

**Statement**

There are 635 vacant posts in the various Departments of the Union Territory of Andaman & Nicobar Administration as under:—

S. No.	Department	No. of vacant posts.
1.	Chief Commissioner's Sectt.	21
2.	Revenue Deptt. & C.D. Block.	15

3.	Agriculture Deptt.	44
4.	Education Deptt.	49
5.	Industries Deptt.	10
6.	Animal Husbandry Deptt.	18
7.	Police Organisation.	88
8.	Jail Deptt.	1
9.	Fisheries Deptt.	19
10.	Marine Department	53
11.	Shipping Deptt.	6
12.	Transport Department.	91
13.	Forest Deptt.	14
14.	A.P. W.D.	73
15.	Government College	6
16.	National Cadet Corps	2
17.	Electricity Deptt.	37
18.	Government Press	2
19.	Andaman Labour Force	1
20.	Chief Pay & Accounts Office	19
21.	Medical Deptt.	30
22.	Cooperative Deptt.	5
23.	Rehabilitation Deptt.	16
24.	Social Welfare Deptt.	1
25.	Supply Deptt.	5
26.	Deputy Commissioner, Nicobar Distt. Office.	2
27.	C.D. Block Car Nicobar	7
	<b>Total</b>	<b>635</b>